

in the last few years, as indicated below:

Year (as on 1st January)	Capacity (in lakh tones)
1976	11.03
1977	11.37
1978	12.65
1979	13.80
1980	15.38

However, Government have offered the following incentives to encourage growth of further capacity.

- (i) The facility of imports of second hand paper plants has been allowed upto a capacity of 30 tonnes per day.
- (ii) The import of pulp has been liberalised.
- (iii) The import duty on waste paper used for paper making has been waived.
- (iv) Excise rebates have been allowed to small paper mills for the use of unconventional raw material.
- (v) Special incentives have been offered for the utilisation of bagasse for paper making.

There are no specific proposals at present to offer any further benefits to the paper industry which is by and large, enjoying a fair degree of profitability.

**Regularisation of Employees in Ordnance Factories in West Bengal removed in 1971 and taken back**

\*358. SHRI MOHAMMAD ISMAIL: Will the Minister of DEFENCE be pleased to state:

(a) whether representations have been received for regularisation of services of certain employees of Ordnance Factories of West Bengal who were removed from service in 1971 and subsequently taken back, for the purpose of service benefits like pension, gratuity and other retirement benefits; and

(b) whether Government are taking steps to see that these employees who have rendered long years of service in the Defence Factories are not denied their retirement benefits?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir. One representation was received from the Hon'ble Member in January 1980 on behalf of the employees.

(b) No, Sir. The Hon'ble Member was informed about the Government decision on 15th March 1980 that it would not be possible to accede to this request.

**Overall Growth rate in Industry**

\*359. SHRI KRISHNA CHANDRA HALDER: Will the Minister of INDUSTRY be pleased to state the overall growth rate of industry during January to May, 1980 and the corresponding period in the year 1979?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): The data for the rate of growth of industrial production as compiled by the Central Statistical Organisation is available for the period January to March, 1980. For February and March, 1980, only the quick index of industrial production is available.

The rate of growth of industrial production during January—March 1980 over the corresponding period of the previous year is 4.0 percent. However, data for 132 DGTD industries which is available upto April, 1980 shows that 67 industries have recorded positive rates of growth in January—April 1980 as compared with the corresponding period of the previous year.

**Allotment of steel and raw materials on the basis of installed capacity**

\*360. SHRI SOMNATH CHATTERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether State Government of West Bengal has urged upon the Union

Government to work out a policy in regard to the allotment of steel and raw materials on the basis of installed capacities in the States and adjust the allotments on that principle;

(b) if so, the reaction of Government thereto; and

(c) the steps Government propose to take in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). A request has been recently received from the Government of West Bengal regarding distribution of Iron & Steel items to small industries wherein it has been suggested that the allotment of raw material to the small scale sector should be made on the basis of installed capacity. This suggestion is being examined in consultation with the concerned Ministries/Agencies.

#### **New Technology to manufacture Cement from fly ash**

\*361. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the various thermal power stations and fertilizer plants create more than 100 lakh tonnes of fly ash, which goes as waste at present;

(b) whether Government are aware of the fact that a new technology to manufacture cement from fly ash has been successfully developed and experimented;

(c) whether this new technology is advantageous in terms of capital investment, turnover, quality of cement, energy and power requirements; and

(d) what steps Government are taking or propose to take to make full use of such new technology in view of the acute shortage of cement prevailing in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir. Only a very limited quantity of

fly ash is being used to produce Pozzolane cement.

(b) & (c). Government are aware of the developments taking place in the field of manufacture of cement from fly ash. However, the technology has not yet been successfully developed on a commercial scale. As such, it does not seem possible to evaluate its advantages in terms of costs, energy requirements and quality of cement at this stage.

(d) Government are fully alive to the need for adoption of new technologies for increasing indigenous production of cement. However, the question of utilisation of this technology will only arise after it has been successfully developed on a commercial scale.

#### **Deportation of a U. S. Citizen**

\*362. SHRI TRIDIB CHAUDHURY:  
SHRI INDRAJIT GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that one Mr. James H. Goodman, reported to be an U. S. citizen living in Kathmandu, Nepal who had come to Assam in the last week of May and was found to be making contacts with some leaders of current Assam agitation on the 'foreign nationals' issue has since been apprehended and deported from India on June 4, 1980; and

(b) the full facts of the case and the reasons for his deportation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). James Edward Goodman, holder of a U.S. passport, and a journalist by profession, came to India on a visa for tourism. He came to notice for activities in Assam which were entirely unconnected with bonafide tourism. This was confirmed when he was questioned by the police. He was therefore asked to leave the country forthwith. Accordingly, he left India on 4th June, 1980.